

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3rd November, 2017

No. HC.VII-108/2017/ 5332 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Bhupen Kumar Nath, Additional Chief Judicial Magistrate, Udalguri, as Officer on Special Duty (OSD) in the Gauhati High Court, Guwahati from the date he assumes charge of the said post, until further orders.

Shri Nath will draw his salary and other allowances from his present place of posting i.e. Additional Chief Judicial Magistrate, Udalguri.

No. HC.VII-108/2017/ 5333 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Arup Jyoti Baishya, Sub-Divisional Judicial Magistrate (M), Bokakhat, as Officer on Special Duty (OSD) in the Gauhati High Court, Guwahati from the date he assumes charge of the said post, until further orders.

Shri Baishya will draw his salary and other allowances from his present place of posting i.e. Sub-Divisional Judicial Magistrate (M), Bokakhat.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-108/2017/ 5334 - 5356 /A.

Dated 03.11.2017

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.

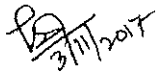
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9. The Special Judge, CBI, Assam, Guwahati.
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Tezpur/ Goalpara.
12. The Special Judge, Addl. CBI Court, No.I,II & III, Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar, (_____),Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate, _____
16. ✓ Shri Bhupen Kumar Nath, Additional Chief Judicial Magistrate, Udalguri.
17. Shri Arup Jyoti Baishya, Sub-Divisional Judicial Magistrate (M), Bokakhat.
18. The Deputy Registrar (_____),Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


31/11/2017
REGISTRAR (VIGILANCE)


31/11/2017